

07.09.2020

**FIR No.85/2011
SC-27744/2018
PS Patel Nagar
U/s 392/394/397/506/411/34 IPC
State Vs. Ankush Etc.**

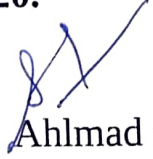
Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for the State.

None for accused no. 1 & 2.

Sh.Jitender Kumar Ld. Counsel for accused Anand

Ld. Presiding Officer is on leave today. As directed by the Ld. Presiding Officer, case is adjourned for **19.10.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

SC No.176/2020

PS Wazirabad

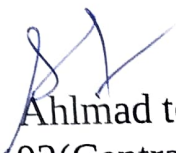
U/s 18 (A) (1) R/W SEC. 16 & 17 U/S 27 D D & C ACT
Union of India Vs. M/S Jackson Laboratories Pvt. Ltd. & Anr.

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for the Complainant.

Sh. Gaurav Chaudhary for accused persons

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **26.10.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

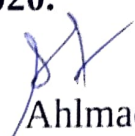
07.09.2020

**CA No. 473/19
DEEPAK VS/ STATE**

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State/
respondent.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **22.10.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

CA No. 372/2019
Ankur Gupta Vs. Ruchi Aggarwal

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Anunaya Mehta Ld. Counsel for Appellant.
Sh. Paritosh, Ld. Counsel for Respondent.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **18.09.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

Cr. Rev 153/2020
Rahul Shukla Vs. State

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for Revisionist.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **02.11.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

FIR No.531/2015

SC-111/2018

PS Burari

U/s 308/387/342/506/34 IPC

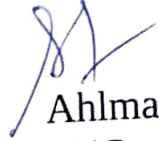
State Vs. Imran

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for the State.

None for accused

Ld. Presiding Officer is on leave today. As directed by the Ld. Presiding Officer, case is adjourned for **07.11.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

FIR No.339/2019
PS Nabi Karim
U/s 376/377/328/506 IPC & 3 SC/ST Act
State Vs. Prem @ Anil Kumar

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for the State.

None for accused persons

Ld. Presiding Officer is on leave today. As directed by the Ld. Presiding Officer, case is adjourned for **03.11.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

FIR No.346/2019
PS Wazirabad
U/s 306 IPC & 75 JJ Act
State Vs. Ankush Kumar Verma

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for the State.

Sh. Vikram Singh Ld. Counsel for both accused
persons

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **03.11.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

FIR No.64/2019
SC-32/2019
PS Kamla Market
U/s 307/34 IPC
State Vs. Naeem & Ors

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for the State.

Ms. Kashifa Complainant in person.

None for accused persons

Ld. Presiding Officer is on leave today. As directed by the Ld. Presiding Officer, case is adjourned for **05.11.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

Cr. Rev 153/2020
Clavecon (India) Pvt.Ltd Vs. State & Anr.

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for Revisionist.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **09.11.2020**.


Ahmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

Ct. Case- 233/2020
Vijay Anand Vs. Constable Brij Su Kumar & Anr.

Matter taken up through Video Conferencing (Cisco Webex).

Present: **None.**

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **23.10.2020.**


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

SC 27430/2016
FIR No. 364/2013
498-A/306/201/334 IPC
P.S. DBG Road
State Vs. Rajesh Kumar & Ors.

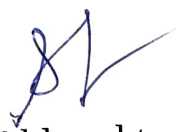
Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for the State.

Proceedings against accused person Ashok Kumar already stands abated.

None for other accused persons.

Ld. Presiding Officer is on leave today. As directed by the Ld. Presiding Officer, case is adjourned for **17.10.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

CA No. 93/2018
Jahangir Ansari Vs. State

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh.Usman Chaudhary Ld. Counsel for appellant.
Sh. Virender Singh, Ld. APP for the State/respondent.

Ld. Presiding Officer is on leave today. As directed by the Ld. Presiding Officer, case is adjourned for **06.11.2020**.


Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

07.09.2020

**FIR No.284/2019
SC-1002/2019
PS Wazirabad
U/s 323/341/308/34 IPC
State Vs. Jai Prakash & Ors**

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for the State.

None for accused persons.

Ld. Presiding Officer is on leave today. As directed by the Ld. Presiding Officer, case is adjourned for **06.11.2020**.



Ahlmad to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
07.09.2020

Bail application no. 1064/2020
FIR No.173/2017
PS: Civil Lines
U/s: 420/468/471 IPC
State Vs. Birender Singh

07.09.2020

This is an application u/s 438 Cr.PC seeking anticipatory bail moved on behalf of applicant/accused Birender Singh.

Matter taken up through Video Conferencing (Cisco Webex).

Ld. Presiding Officer is on leave today.

Present: Sh. Balbir Singh, Ld. Addl. PP for the State.
IO SI Robin.
Sh. C. Prakash, Advocate for applicant/accused.

Reply of bail application already filed. Copy thereof already supplied.
Part submissions heard.

During the course of submissions, it is submitted by Ld. Counsel for applicant/accused that applicant has been duly joining the investigation as and when required by the IO in this case. It is further submitted that FIR in question was registered in the year 2017 and the investigating agency preferred not to arrest the applicant in this case till date but now, IO is bent upon to arrest the applicant in this case.

However, the reply filed by IO is completely silent as regards the relevant averments made in the bail application and the aforesaid submissions made by counsel for applicant/accused. Hence, IO is directed to file detailed reply on all the relevant aforesaid aspects before the concerned Court on or before next date.

Put up before the concerned Court, on 14.09.2020.



(Vidya Prakash)
1st Link Addl. Session Judge (Electricity)
Central Distt./THC/Delhi-07.09.2020

Bail application no. 1051/2020
FIR No. 154/2020
PS: Burari
U/s: 304/34 IPC
State Vs. Birender @ Virender Kumar Yadav

07.09.2020

Matter taken up through Video Conferencing (Cisco Webex).

Ld. Presiding Officer is on leave today.

Present: Sh. Balbir Singh, Ld. Addl. PP for the State.
None for applicant/accused.

In the interest of justice, no adverse order is passed.
Put up before the concerned court, on 15.09.2020.


(Vidya Prakash)
1st Link Addl. Session Judge (Electricity)
Central Distt./THC/Delhi-07.09.2020

Bail application no. 1063/2020
FIR No. 240/2020
PS: Wazirabad
U/s: 342/325/308/332/34 IPC
State Vs. Ravi Dedha

07.09.2020

Matter taken up through Video Conferencing (Cisco Webex).

Ld. Presiding Officer is on leave today.

Present: Sh. Balbir Singh, Ld. Addl. PP for the State.
Complainant with proxy counsel Sh. Ankit Tyagi for Advocate Sh.
Deepak Sharma.
None for applicant/accused Ravi Dedha.
IO is not present.

Issue notice to the SHO with direction to ensure the presence of IO on
next date.

Put up before the concerned court, on 15.09.2020.



(Vidya Prakash)
1st Link Addl. Session Judge (Electricity)
Central Distt./THC/Delhi-07.09.2020

Bail application no. 931/2020
FIR No. 242/17
PS: Civil Lines
U/s: 419/420/468/471/120-B/34 IPC
State Vs. Israil Khan

07.09.2020

Matter taken up through Video Conferencing (Cisco Webex).

Ld. Presiding Officer is on leave today.

Present: Sh. Balbir Singh, Ld. Addl. PP for the State.
Sh. R. K. Bharti, Advocate for complainant.
Sh. Bharat Dubey, Advocate for applicant/accused.
IO SI Robin.

IO is directed to verify all the medical documents filed on behalf of applicant/accused and ^{to} file his detailed report on or before next date.

Put up before the concerned court, on 14.09.2020.


(Vidya Prakash)
1st Link Addl. Session Judge (Electricity)
Central Distt./THC/Delhi-07.09.2020

**Bail application no. 912/2020
FIR No. 011882/2020
PS: Gulabi Bagh
U/s: 379/411/34 IPC
State Vs. Himanshu**

07.09.2020

Matter taken up through Video Conferencing (Cisco Webex).

Ld. Presiding Officer is on leave today.

Present: Sh. Balbir Singh, Ld. Addl. PP for the State.
Sh. Furkan, Ld. Counsel for applicant/CCL Himanshu.
IO ASI Ravi Kumar.

Ld. Counsel for applicant/accused seeks time to file age proof of applicant/accused on record. He is allowed to file relevant documents concerning age proof of applicant on record within two working days from today and to provide copies thereof to IO, who shall thereafter get the same verified and shall submit his report before the Court on or before next date.

Interim order to continue till next date of hearing.

Put up before the concerned court, on 18.09.2020.



(Vidya Prakash)
1st Link Addl. Session Judge (Electricity)
Central Distt./THC/Delhi-07.09.2020

Bail application no. 1117/2020
FIR No.316/2020
PS: Burari
U/s: 420/468/471/120-B IPC
State Vs. Ram Kumar Mishra

07.09.2020

This is an application u/s 438 Cr.PC seeking anticipatory bail moved on behalf of applicant/accused Ram Kumar Mishra.

Matter taken up through Video Conferencing (Cisco Webex).

Ld. Presiding Officer is on leave today.

Present: Sh. Balbir Singh, Ld. Addl. PP for the State.
IO SI Yogender.
Sh. Rohit Kishore, Advocate for complainant.
Sh. Paramjit Singh, Advocate for applicant/accused Ram Kumar Mishra.

Reply filed by the IO.

Put up before the concerned Court, on 15.09.2020. In the meantime, no coercive measures be adopted.

Copy of the order be given dasti to both the sides, as per rules.



(Vidya Prakash)
1st Link Addl. Session Judge (Electricity)
Central Distt./THC/Delhi-07.09.2020

Bail application no. 1076/20
e-FIR No. 196/2020
PS: Subzi Mandi
U/s: 376/323/506/34 IPC
State Vs. Shiva

07.09.2020

This is an application u/s 439 Cr.PC for grant of regular bail moved on behalf of applicant/accused Shiva.

Matter taken up through Video Conferencing (Cisco Webex).

Ld. Presiding Officer is on leave today.

Present: Sh. Balbir Singh, Ld. Addl. PP for the State.
None for complainant.
Ms. Charu Kalra, Advocate for applicant/accused Shiva.

Report not filed by the concerned Jail Superintendent in compliance of order dated 03.09.2020. **Show cause notice be issued to the concerned Jail Superintendent, at official e-mail ID, to explain why report is not filed by him in compliance of previous order.**

Concerned Jail Superintendent is directed to file the detailed status report regarding the present medical condition of applicant/accused and what kind of medical treatment being provided to him, before the court on or before next date in compliance of order dated 03.09.2020.

IO is also directed to inform the complainant about the next date. Link of the Court be also informed to the complainant by the IO.

Put up before the concerned Court, on 14.09.2020.

07/09/20
There is no
report received
from an officer
of Jail Superintendent
H. Kaur
07/09/20



(Vidya Prakash)
1st Link Addl. Session Judge (Electricity)
Central Distt./THC/Delhi-07.09.2020